Creation of automated driving test centres

1593. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Andhra Pradesh Government has sent a proposal for creation of automated driving test centres in the State;
 - (b) if so, the details thereof;
 - (c) the details of funds requested therefor, and
 - (d) the response of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) A proposal for setting up of Institute of Driving Training and Research at Darsi, Prakasam Dist., Andhra Pradesh has been received in this Ministry and the same has been approved by the Ministry with the total cost ₹ 18,51,00,000/- in Public Private Partnership (PPP) mode with Maruti Suzuki India Ltd. However, the financial obligation on the part of Ministry of Road Transport & Highways will be limited to ₹ 16,34,50,000/- inclusive of all taxes.

Blacklisted companies

†1594. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether some companies into the business of road construction had been blacklisted by the Ministry on account of several irregularities;
 - (b) if so, the names of such companies; and
 - (c) the names of such companies on which penalty was imposed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) The information is being collected.

Effect of BS-VI norms on automobile companies

1595. SHRI DEREK O' BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that there would be huge economic burden on automobile companies due to implementation of Bharat Stage-VI norms by 2020;

[†]Original notice of the question was received in Hindi.

- (b) if so, the estimates of such economic burden likely to be faced by automobile companies; and
- (c) whether Government would take any action to ease the burden of automobile companies and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Yes, Sir. The Government is aware that there would be an economic burden on automobile companies to implement Bharat Stage - VI norms by 2020.

There are no available estimates of the economic burden to be faced by automobile companies.

The equivalent BS-VI norms are being adhered to by these companies in some countries specially developed countries of the world. As of now there is no proposal for easing financial burden of the automobile companies.

IT-based plan for handle free movement of cargo

15%. SHRI MAJEED MEMON: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is working on an IT based plan to make cargo movement across States hassle free and to get all the permissions with the click of a mouse;
- (b) whether the Central Government has completed the exercise of consulting the State Governments before going ahead since the success of such a plan is highly dependent on the interest taken by them; and
- (c) the details of manner in which the plan would work to get the maximum support of the State Governments to make it a success?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) For seamless movement on National Highways, an IT based cashless payment mechanism *i.e.* Electronic Fee Collection (EFC) system has been rolled out by the Ministry of Road Transport and Highways. EFC system is operational on over 340 Fee Plazas on National Highways across the country. Besides, Ministry of Road Transport and Highways has also implemented an IT based National Permit System in all States/Union Territories with effect from 08.05.2010 to facilitate inter-state seamless movement of goods carriages.